

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1660
TO BE ANSWERED ON 21st SEPTEMBER, 2020

IMPORT OF MAIZE

1660. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the maize import policy has permitted the import of higher quantities of maize corn at lower prices and reduced the prices of native variety of maize in the market, especially in Telangana;
- (b) if so, the details thereof;
- (c) whether there have been lapses in enforcing the user condition that imported maize must be utilised for self-use and manufacturing purposes alone; and
- (d) if so, the details thereof and the action taken thereon?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a) to (d): Import policy of Maize (corn) except seed is 'Free'. However, in compliance of Orders of the Hon'ble High Court, at present, import of maize (corn) is allowed through licence for actual users only and on payment of prevailing customs duty without any concessional duty.

For compliance of Actual User condition, prior inspection of applicant firms and verification of documents submitted by them is done before issuance of licences.
